

National Company Law Tribunal

Allahabad Bench

CP NO. 01/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Dr. Vishwesh Dutt Tiwari v/s Galaxy Life Care Services Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Deepak Singh Adv.			Deepak Singh
2.	AD LSA Tanwar. PCS		Respondent	Ashwinder
3.	ABHAY K. DAS Adv.		Resp.	Abhay Kumar Das.

CP NO.01/ND/2016

The case is taken up out of turn on being mentioned. At the request of learned counsel for the parties, the matter is adjourned to 22nd January, 2018.

Dated:15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd/-
H.P. Chaturvedi,
Member (Judicial)